

an>

Title: APPROPRIATION (RAILWAYS) NO. 3 BILL, 2015.(motion adopted)

HON. CHAIRPERSON: Item No. 20 – Hon. Railway Minister.

SHRI SURESH PRABHU: Sir, I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2013, in excess of the amounts granted for those services and for that year.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2013, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI SURESH PRABHU: Sir, I introduce□□ the Bill.

HON. CHAIRPERSON: Item No. 21 – Hon. Railway Minister.

SHRI SURESH PRABHU: Sir, I beg to move:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2013, in excess of the amounts granted for those services and for that year, be taken into consideration."

HON. CHAIRPERSON: The question is:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2013, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

HON. CHAIRPERSON: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI SURESH PRABHU: Sir, I beg to move:

"That the Bill be passed."

HON. CHAIRPERSON: The question is:

"That the Bill be passed."

The motion was adopted.

HON. CHAIRPERSON: Now, we will take up item No. 22 - Shri Thaawar Chand Gehlot.

-

16.25hrs